

Processing Board, Strengthening of Indian Institute of Crop Processing Technology (IICPT) and Strengthening of State Nodal Agencies (SNA).

**Allocation to Bihar under Centrally Sponsored Schemes**

2319. SHRI RAM KRIPAL YADAV: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of amount allocated under Centrally Sponsored Schemes under the Ministry to Bihar during 1998 to 2004 and 2004 to 2010, scheme-wise and year-wise;

(b) the details of amount that has been released against above allocation during above period, scheme-wise and year-wise; and

(c) the details of amount that has already been spent by the Bihar Government against above allocation and release?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) to (c) No scheme is being implemented as Centrally Sponsored Scheme by this Ministry. Accordingly, no funds have been allocated to State Governments, including Bihar State. However, in central sector plan schemes being implemented by this Ministry, the financial assistance extended to Bihar State during last three years is given below:

(Rs. in lakhs)

Sl. No.	Name of the Scheme	Year	Amount allocated
1	2	3	4
1.	Infrastructure Development	2007-08	-
		2008-09	109.72
		2009-10	250.00
2.	Technology Upgradation / Establishment/ Modernization of Food Processing Industries	2007-08	83.91
		2008-09	-
		2009-10	35.59

1	2	3	4
3.	Quality Assurance/ Codex Standards, R&D etc.	2007-08	-
		2008-09	-
		2009-10	-
4.	Human Resource Development	2007-08	-
		2008-09	40.45
		2009-10	11.70
5.	Strengthening of Institution	2007-08	7.00
		2008-09	2.50
		2009-10	-

**National Broadcast Authority of India**

2320. DR. BARUN MUKHERJI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government proposes to set up National Broadcast Authority of India (NBAI) empowering it to screen programmes or advertisements before broadcast;
- (b) if so, the proposed structure composition and objectives thereof;
- (c) whether it would be authorized to control news contents;
- (d) what other types of content monitoring is proposed; and
- (e) whether Government intends to go back to censorship?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) No, Sir. There is no proposal to screen the content prior to broadcast by setting up an Authority. However the Government is in consultation with various stakeholders to arrive at a consensus to develop a mechanism for addressing concerns relating to content.

(b) to (d) Do not arise.

(e) No, Sir.